

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 30th January, 2025

No. LJ (B) 48/2020/184 –In exercise of the powers conferred by sub-section (2) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints Smti. Prettylisa K. Sangma, MCS, Additional Deputy Commissioners as the Additional District Magistrate within East Khasi Hills District, with immediate effect until further orders.

Sd/-
(Cyril V.D. Diengdoh),
Commissioner & Secretary to the
Govt. of Meghalaya,
Law Department

Memo No. LJ (B) 48/2020/ 184-A,
Copy forwarded to:-

Dated Shillong, the 30th January, 2025

1. The Additional Deputy Commissioner, East Khasi Hills District, Shillong with reference to your letter No. KCR.20/1/90/Vol-1/52/44 Dt. 22.01.2025.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. ✓ DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Sannu

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.